

LOK SABHA
UNSTARRED QUESTION NO.162
ANSWERED ON 04.12.2023

UNIFORMITY IN SELECTION PROCESS

162. DR. PON GAUTHAM SIGAMANI:

Will the Minister of **CULTURE** be pleased to state:

- (a) whether it is a fact that the Government is considering uniformity in the tenures and selection process for heads and governing bodies of autonomous institutions under the Ministry of Culture;
- (b) whether it is also true that there were no fixed guidelines with regard to the number of members in the governing bodies or the number of meeting to be held in various autonomous institutions run by the Government/ Ministry of Culture;
- (c) whether it is a fact that the Government is considering to include one people's representative on the governing Board of each of the institutions on the lines of the All India Institute of Medical Sciences and other such institutions to assist in the working of the academia and to provide them ground reports;
- (d) whether the Government has received any recommendations in this regard; and
- (e) if so, the details thereof and the views of the Government in this regard?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH-EASTERN
REGION

(SHRI G. KISHAN REDDY)

(a) to (c) Ministry of Culture has 34 Autonomous Bodies. Each & every institution has its different mandate for promotion, preservation & dissemination of various forms of arts & culture. These institutions are headed by the officers having necessary skill set and their appointments are made through different selection processes and in different pay levels. The Memorandum of Association, Rules & Regulations, Bye-Laws etc. of Autonomous Bodies provide the necessary administrative & financial guidelines for all the matters related to their functioning. There are no fixed guidelines for institutions with regard to the number of members in the governing bodies or the number of meetings to be held in the institution. The uniformity in selection process for heads and governing bodies of autonomous institutions is not under consideration in this Ministry.

(d) No.

(e) Not applicable.
